

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011
(as on 01.01.2012)

1. Name of the officer SANJAYA KUMAR VERMA
2. Service to which officer belongs Group 'A' (Gazetted)
3. Present post held ASSISTANT Official Liquidator
4. Present pay
5. Office Office of Official Liquidator, High Court of Delhi

Property details: -

- (AS INTIMATED IN PREVIOUS RETURN)
6. Description of the property LIG Flat
 7. Precise location (full address) 97-D, Pocket-F, Mayapuri Vihar Phase-III, Delhi-9
 8. Area of land in case of landed property N/A
 9. Nature of land (state whether residential/ agricultural etc.) N/A
 10. Extent of interest Full
 11. If not in own name, state in whose name and relationship with Govt. servant. Own Name
 12. Date of acquisition 30/05/2006 (Intimation for same given at the time of purchase along with details of Bankbook)
 13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below) Purchase
 14. Value of the property (See note below) Eight Lakh
 15. Particulars of sanction of prescribed authority; if any. N/A
 16. Total annual income from the property. NIL (AS IT PERSONAL USE)
 17. Any other details

I have also 3.50 ACR (Approx) agricultural land in rural area at my home town Vill. P.O. Sukhvasa, Khirki, U.P. in my name since 1997 onwards when I was in private sector.

Sanjaya Kumar Verma
(Signature)

Date: 31/12/2011
Place: Delhi